

**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI**

ORIGINAL APPLICATION NO. 379 OF 2024

IN THE MATTER OF:

Bhuwan Chandra BhattPETITIONER
VERSUS
Solar Pulse Energy Pvt. Ltd. & Ors.RESPONDENT

MEMO OF PARTIES (As Per ORDER DATED 22.04.2024)

Bhuwan Chandra Bhatt
Vill. Kunidhar, PO Mania,
Almora, Uttarakhand- 263667
Mob. 9810604752
Email:- bhuwanjbe@gmail.comPETITIONER

VERSUS

- 1. Member Secretary, Uttarakhand Pollution Control Board**
Parivesh Bhawan, East Arjun Nagar,
Shahdra, New Delhi, Pin Code: 110032
Email: mscb.cpcb@nic.in (Respondent no. 1)
- 2. Regional Officer, Ministry of Environment, Forest and Climate Change,
Chandigarh**
Regional Office (NZ), Chandigarh
Bays No. 24-25, Sector – 31A, Dakshin Marg,
Chandigarh, Pin Code: 160030
Email: ronz.chd-mef@nic.in / secy-moef@nic.in (Respondent no. 2)
- 3. Divisional Forest Officer, Almora**
Almora, Uttarakhand, Pin Code: 263601
Email: almoraforestdivision@rediffmail.com (Respondent no. 3)
- 4. District Magistrate, Almora**
District Magistrate Office, Almora
Uttarakhand, Pin Code: 263601
Email: dm-alm-ua@nic.in (Respondent no. 4)